

**DIVISION BENCH S-3**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/85(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	NARAYAN SHAW ENTERPRISES PRIVATE LIMITED Vs. VEDIC REALTY PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Mr. Shaunak Mitra, Advocate** ] **For the Financial Creditor**  
**Ms. Pallabi Ghosh, Advocate** ]

**ORDER**

Ld. Counsel for the Financial Creditor present.

Registry is directed to issue notice for appearance of the Corporate Debtor. Upon receipt of the notice the Corporate Debtor shall have three weeks there after to file reply. Copies of the reply shall be served on the counsel on record of the Financial Creditor.

List this matter on **02/11/2021**.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**

vc